

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants are hereby directed to remain posted temporarily in the same Districts/Courts where they had been posted earlier vide this office Order No. 48667-682/Admn.I/P&T/HQs/2023 dated 01.07.2023 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi w.e.f. 01.08.2023 to 31.08.2023 or till further orders, whichever is earlier.

Sl. No.	Name of the Official	Place of temporary posting
1.	Ms. Aneesha D/o- Sh.Satpal	PA in the court of Sh. Vipul Sandwar, MM-02, North-East District, Karkardooma Courts, Delhi
2.	Sh. Sunil Kohli S/o-Sh. Wasti Ram Kohli	PA in the Court of Ms. Madhu Jain, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3.	Sh. Ajay Kumar Mishra S/o- Sh. Awdesh Mishra	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
4.	Ms. Rajni Sharma/Arora W/o- Sh. Jitender Arora	PA in the Court of Sh. A. K. Jain, District Judge (Commercial Court) -03, South-East District, Saket Courts, New Delhi.

Note:

- Ms. Poonam Sharma W/o-Sh. Mahender Kumar Chaudhary, Personal Assistant is hereby directed to join in the Office Pool, Central District, Tis Hazari Courts, Delhi on return from Maternity Leave/Child Care Leave.
- Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Kar - G
31.07.2023

(Officiating) Principal District & Sessions Judge (HQs)

Delhi

No. 58766 - 798 /Admn.I/P&T/HQs/2023

Dated, Delhi the 31 JUL 2023

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judge, South-East/North/North-East/Shahdara, Delhi/New Delhi.
- The Ld. Officer In-Charge/DDO, Accounts Branch, Central/South-East/North/North-East/Shahdara, Delhi/New Delhi.
- The Sr. A.O (Judl)/A.O (Judl)/Branch In-Charge, Central/South-East/North/North-East/Shahdara,, Delhi/New Delhi.
- The Officers concerned.
- PS to the undersigned.
- The Officials concerned for necessary compliance through electronic mode only.
- The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
- The Dealing Assistant, Leave Section, Room No. 114/ ACR Cell/ Computer Branch, Central District, THC, Delhi.
- The Dealing Assistant, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi
- The Web-Site Committee, Tis Hazari Courts, Delhi.

Kar - G
31.07.2023

(Officiating) Principal District & Sessions Judge (HQs)

Delhi